

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF RANA SUGARS LIMITED

Registered office : SCO 49-50, Sector 8-C, Madhya Marg, Chandigarh - 160 009

This Post-offer Public announcement is being issued by Chartered Capital & Investment Limited, Manager to the Offer on behalf of the **Acquirers of Rana Sugars Limited**, having address at 53, Sector-4, Chandigarh-160001 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement for the Open Offer made on 24.03.2005 and the offer closing on 01.06.2005

1. Name of the Target Company : RANA SUGARS LIMITED
2. Name of Acquirer (s) : RANA INDER PARTAP SINGH, RANA VEER PARTAP SINGH , RANA KARAN PARTAP SINGH AND RANA PREET INDER SINGH
3. Name of Manager to the offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the Offer: ALANKIT ASSIGNMENTS LIMITED
5. Offer Details
 - (a) Date of Opening of the Offer : Friday, May 13, 2005
 - (b) Date of Closure of the Offer : Wednesday, June 01, 2005
6. Details of the Acquisition:

S. No.	Item	Proposed in the offer Document		Actuals	
1.	Offer Price	Rs. 28.50/- per fully paid Shares		Rs. 28.50/- per fully paid Shares	
		Rs. 14.25/- per partly paid Shares		Rs. 14.25/- per partly paid Shares	
2.	Shareholding of acquirer(s) before preferential allotment	No. of shares	%	No. of Shares	%
		Nil	-	Nil	-
3.	Shares acquired by way of preferential allotment	No. of shares	%	No. of Shares	%
		15000000	30.08	15000000	30.08
4.	Shares acquired in the open Offer	No. of shares	%	No. of shares	%
		9960440	20	216400	0.43%
5.	Size of open Offer (No. of shares multiplied by offer price per share)	Rs. 28,38,72,540/-		Rs.61,67,400/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date:- Price of share Acquired No. of share acquired % of share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post offer shareholding of acquirer (2+3+4+6)	No. of Shares	%	No. of shares	%
		24960440	50.08	15216400	30.51
8.	Pre and Post Offer Shareholding Offer of Public including FIs/MFs/FIIs/Banks/NR/S/OCBs No. of Shares (%age)	Pre Offer 26715296 (76.64)	Post Offer 16754856 (33.60)	Pre Offer 26715296 (76.64)	Post Offer 26498896 (53.15)

7. Status of the Escrow account, whether released or not : Released
8. Payment of Interest, to the shareholders, if any : Nil
9. Status of investor complaints received, if any : None



Chartered Capital and Investment Limited

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Place: New Delhi
Date : 10.06.2005